



Ministry of Consumer
Affairs, Food and Public
Distribution of India

INTERNATIONAL CONFERENCE ON EXPANDING THE HORIZONS OF CONSUMER LAW IN THE AGE OF GLOBALISATION

APRIL 5 & 6, 2026

HYBRID MODE

RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB
(PATIALA)

IN COLLABORATION WITH

FACULTY OF LAW, PUNJABI UNIVERSITY, PATIALA



ABOUT RGNUL

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab by passing the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The University is committed to promoting legal education and research, providing a platform for intellectual exchange, and contributing to national development through its academic initiatives. RGNUL is among the top-ranked law schools in India. The University remains steadfast in its mission to provide an environment conducive to innovative research and quality legal education.

ABOUT CCCPL

The Centre for Competition and Consumer Protection Law is a research centre dedicated to advancing understanding and promoting awareness of competition and consumer protection laws. This initiative is driven by a passionate group committed to ensuring a fair and competitive marketplace. Through their research and advocacy efforts, the center aims to contribute to the development of sound legal frameworks that protect consumers and foster healthy competition. By engaging in academic research, policy analysis, and outreach activities, the center will play a vital role in shaping the legal landscape and safeguarding the interests of both consumers and businesses.

CONCEPT NOTE

The global marketplace is undergoing a tectonic shift. In this era of technological modernisation, traditional consumer transactions have evolved into complex digital interfaces and algorithmic decision-making. While offering unprecedented convenience. This transition introduces sophisticated challenges such as issues stemming from the use of dark patterns, data privacy breaches, inter alia.

VISION

Under the visionary aegis of the Ministry of Consumer Affairs, Food & Public Distribution, Government of India, the newly established Chair on Consumer Law at Rajiv Gandhi National University of Law (RGNUL), Punjab, presents this International Seminar. This initiative serves as a premier forum for legal scholars, practitioners, and policymakers to:

- Evaluate the efficacy of current legal frameworks against emerging digital technologies.
- Bridge the gap between academic research and legislative policy-making.
- Empower the “New-Age Consumer” through informed discourse on enforcement and global best practices, in arenas such as dark patterns.

CORE THEME

The theme reflects a commitment to modernization, exploring how India can lead the global narrative in balancing market innovation with robust welfare protections.

TARGET AUDIENCE

- Academicians and Researchers in Law and allied fields.
- Judges, Advocates, and Legal Practitioners.
- Government Officials and Policymakers.
- Representatives from Non-Governmental Organizations.
- Students and Scholars of Law

THEMES

- 1. Dark Patterns and Deceptive Designs**
- 2. Digital Products & Services**
- 3. Consumer Law and Allied areas of law**
- 4. E-Commerce & Digital Economy**
- 5. Misleading Advertisements**
- 6. Food Safety & Standards**
- 7. International Perspectives**
- 8. AI & Algorithmic Transparency**
- 9. The Right to Repair**
- 10. State as a Service Provider**
- 11. Consumer Protection and the Clean Energy Transition**
- 12. Modernizing Consumer Grievance Redressal Mechanisms**

Note: The above themes are purely illustrative. Authors are welcome to write on any topic related to consumer law.

SUBMISSION GUIDELINES

1. Submissions should not be shorter than 2500 words and no longer than 6000 words, with an abstract between 200-300 words.
2. Only one (1) co-author is allowed.
3. Use Times New Roman Font Size 12, with Line Spacing of 1.5 and Paragraph Spacing of 6 above and 6 below. Maintain margins of 1.5 inches on the left, 1 inch on the right, 1 inch on the top, and 1 inch on the bottom.
4. All references must be in the form of footnotes in OSCOLA style.
5. No borders are to be used in the submission.
6. Name of the author, right-aligned, italics, after the title in the footnotes.
7. Additionally, the Board reserves the right to make certain editorial changes, wherever required, without changing the content of the submission. Submissions made only in a .doc/.docx format are accepted.
8. The file name must be "Title_CCCPL Manuscript".
9. The Title of the manuscript should not be more than 12 words.
10. The Title, along with all the Headings should be in Bold.
11. Submissions should be the original work of the author(s). All manuscripts will be checked for plagiarism by the Editorial Board, and offensive, abusive, derogatory, or potentially defamatory submissions will be rejected.
12. A similarity index of 10% and an AI Index of 15% will be strictly adhered to for all submissions.
13. The author(s) are responsible for the accuracy of facts, opinions, or views stated in the submitted manuscript.
14. Submissions must only be made by filling out this [Google Form](#). **Submissions made through any other medium will be rejected.**
15. Once the Editorial Board receives the article, it will undergo a rigorous editorial process, and the decision regarding its acceptance or rejection will be communicated to the author(s). If accepted, the article will be permitted for presentation.

GUIDELINES

- **Last Date for Abstract Submission, Registration and Payment (Non-Refundable):** March 28, 2026
- **Last Date for Submission of Full Paper:** April 1, 2026
- **Acceptance of Paper:** April 3, 2026
- **Date of Conference:** April 5 & 6, 2026
- **Mode:** Hybrid Mode (Online & Offline)

Registration Fee: The registration fee is **₹500/- + GST** for Students and **₹1,000/- + GST** for Professionals and Academicians. Co-authors are required to pay an additional **₹250/- + GST** and must register and pay collectively. No accommodation will be provided by the university. No registration fees for the students and faculties of RGNUL,

Publication Note: Accepted papers will be published in a booklet with an ISBN. The organisers reserve all rights regarding the selection and final publication of the same.

- Relevant Links: [Registration Link](#) & [Payment Link](#)

CONTACT DETAILS

ADDRESS

Rajiv Gandhi National University of Law, Punjab (Patiala), Shidhuwal-Bhadson Road,

STUDENT CO-ORDINATORS

Amrapali Gautam (6392112717), Aryan Sharma (7277525939)

E-MAIL

cccpl@rgnul.ac.in

WEBSITE

cccplrgnul.ac.in

PATRON-IN-CHIEF

PROF. (DR.) JAI SHANKAR SINGH
VICE-CHANCELLOR, RGNUL

PATRONS

PROF. (DR.) NARESH KUMAR VATS DEAN ACADEMICS, RGNUL	DR. IVNEET WALIA REGISTRAR, RGNUL	PROF. KAMALJIT KAUR DEAN RESEARCH, RGNUL
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CONFERENCE ADVISORS

PROF. DR. DAMANJIT SANDHU DEAN INTERNATIONAL AFFAIRS, PUNJABI UNIVERSITY, PATIALA	PROF. DR. BHUPINDER VIRK DEAN & HEAD OF DEPT. OF LAW PUNJABI UNIVERSITY, PATIALA
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FACULTY CO-ORDINATORS

DR. ANKIT SRIVASTAVA | DR. ISHITA SHARMA | MR. G. SISIR

STUDENT CONVENERS

DHANYA JHA | MALAK SHETH

TEAM HEADS

HANISHA GARG | HARSHIT SHARMA,
AMRAPALI GAUTAM | ARYAN SHARMA